

# High Court of Sikkim

Record of proceedings

## **I.A. No. 01 of 2023 in CRL.L.P/7/2023(Filing No.)**

Union of India

Applicant

*VERSUS*

M/S Mukul Enterprises and Another

Respondents

Date : **26-04-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**  
**THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Ms. Sangita Pradhan, Deputy Solicitor General of India.

For Respondents None present.

Rai, J.

The Registry reports that Notice was not delivered as the 'Addressee' was absent.

Re-issue Notice.

Learned Deputy Solicitor General seeks to serve Notice by 'Dasti'.

Let Notice be issued by 'Dasti'.

Registry to take steps accordingly.

List on 24-05-2023.

**Judge**  
26-04-2023

**Judge**  
26-04-2023